

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 129(ND)/2016

IN THE MATTER OF:

Mr. Amar Pal Singh	APPLICANT / PETITIONER
Vs		
M/s Manila Resorts Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Munawwar Naseem, Advocate


For the RESPONDENT :- Ms. Shruti Bist, Advocate
Mr. Deepak Goel, Advocate

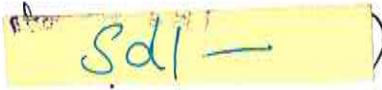
For the RESPONDENT No. 1 :- Ms. Garima Jain, Advocate

For the RESPONDENT NO. 4 :- Mr. P. K. Sachdeva, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 19th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**